

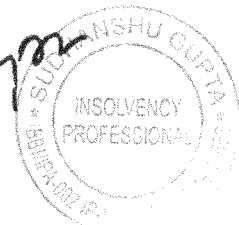
FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S PEBBLE GLOSSY METALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Pebble Glossy Metals Private Limited
2.	Date of incorporation of corporate debtor	05/02/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101DL2015PTC276366
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: H. No. B-923, Ground Floor, B-Block, Gharoli Dairy Farm, Mayur Vihar Phase-3, East Delhi-110096, Delhi
6.	Insolvency commencement date in respect of corporate debtor	30 th November, 2021 (Mr. Sudhanshu Gupta was appointed as IRP in place of Mr. Ashish Singh vide Order dated 13 th December, 2021, certified copy of which was received on 17 th December, 2021)
7.	Estimated date of closure of insolvency resolution process	15 th June, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sudhanshu Gupta Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: sg_1973@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: cirp.pebbleglossy@gmail.com
11.	Last date for submission of claims	31 st December, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No class of creditors could be determined at this stage
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as no class of creditors could be determined
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads b. Not Applicable

Sudhanshu Gupta



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. **Pebble Glossy Metals Private Limited** on 30th November, 2021 (Mr. Sudhanshu Gupta was appointed as IRP in place of Mr. Ashish Singh vide Order dated 13th December, 2021, certified copy of which was received on 17th December, 2021).

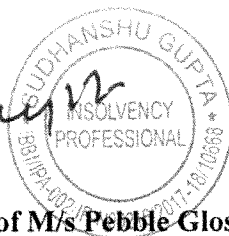
The creditors of M/s. **Pebble Glossy Metals Private Limited** are hereby called upon to submit their claims with proof on or before **31st December, 2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Notes: The Hon'ble NCLT Delhi vide order dated 13th December 2021 has rectified the name of Interim Resolution professional from Mr. Ashish Singh to Mr. Sudhanshu Gupta and further directed that any Public announcement made by Mr. Ashish Singh [erstwhile Interim Resolution Professional] shall stands withdrawn and proceeding shall be taken over by Mr. Sudhanshu Gupta. All the Creditors, who have submitted their claim with Mr. Ashish Singh, are requested to resubmit their claims again with Mr. Sudhanshu Gupta.



Sudhanshu Gupta

Interim Resolution Professional of M/s Pebble Glossy Metals Private Limited

Regn. No. – IBBI/IPA-002/IP-N00216/2017-18/10668

Date: 18th December 2021

Place: Delhi

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF

M/S PEBBLE GLOSSY METALS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Pebble Glossy Metals Private Limited
2. Date of incorporation of corporate debtor	05/02/2015
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi Ministry of Corporate Affairs
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101DL2015PTC276366
5. Address of the registered office and principal office, (if any) of corporate debtor	Registered Office: H. No. B-923, Ground Floor, B-Block, Gharoli Dairy Farm, Mayur Vihar Phase-3, East Delhi-110096, Delhi
6. Insolvency commencement date in respect of corporate debtor	30 th November, 2021 (Mr. Sudhanshu Gupta was appointed as IRP in place of Mr. Ashish Singh vide Order dated 13 th December, 2021, certified copy of which was received on 17 th December, 2021)
7. Estimated date of closure of insolvency resolution process	15 th June, 2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sudhanshu Gupta Registration Number: IBB/IPA-002/IP-N002 16/2017-18/10668
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: sg_1973@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Email Address: cirp.pebbleglossy@gmail.com
11. Last date for submission of claims	31 st December, 2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No class of creditors could be determined at this stage
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as no class of creditors could be determined
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	a. Web link : https://ibbi.gov.in/home/downloads b. Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Pebble Glossy Metals Private Limited on 30th November, 2021 (Mr. Sudhanshu Gupta was appointed as IRP in place of Mr. Ashish Singh vide Order dated 13th December, 2021, certified copy of which was received on 17th December, 2021).

The creditors of M/s. Pebble Glossy Metals Private Limited are hereby called upon to submit their claims with proof on or before 31st December, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Notes : The Hon'ble NCLT Delhi vide order dated 13th December 2021 has rectified the name of Interim Resolution professional from Mr. Ashish Singh to Mr. Sudhanshu Gupta and further directed that any Public announcement made by Mr. Ashish Singh [erstwhile Interim Resolution Professional] shall stands withdrawn and proceeding shall be taken over by Mr. Sudhanshu Gupta. All the Creditors, who have submitted their claim with Mr. Ashish Singh, are requested to resubmit their claims again with Mr. Sudhanshu Gupta.

Date : 18th December 2021
Place : Delhi

Sd/-
Sudhanshu Gupta
Interim Resolution Professional of
M/s Pebble Glossy Metals Private Limited
Regn. No.- IBB/IPA-002/IP-N00216/2017-18/10668

Nagar, Haryana- 135001, Also at: M/s Sai Jewellery House, Shop No. 10/11, Super Bazaar, Near Meena Market, Near JP Hospital, Yamuna Nagar, Haryana - 135001 and Co-Borrowers/ Mortgageors Mr. Sourav S/o Dharam Pal and Mrs.

Deepika W/o Gaurav Kaushik both at H. No. 380, Prem Nagar, Munda Mazra, Near Joginder Dipo, Yamuna Nagar, Haryana- 135001, In Loan Account No. 2291210080000004.

M/s Gaurav Products, Durga Garden, Jagadhari, Yamuna Nagar, Haryana - 135003, Also at: H. No. 664, Durga Garden, Jagadhari, Yamuna Nagar, Haryana - 135001 and Co-Borrowers/Mortgageors

Jatin Kapoor Enterprises, Mr. Gaurav Kapoor S/o Purushottam Das and Mrs. Shashi Bala W/o Purushottam Das all at H. No. 664, Durga Garden, Jagadhari, Yamuna Nagar, Haryana - 135001, In Loan Account No. 2291230040000002.

M/s Shri Narayan Luxmi Industries, Hanuman Gate, Jagadhari, Yamuna Nagar, Haryana- 135003. Also at: 1190, Suthran Street, Gomti Mohalla, Jain School, Yamuna Nagar, Haryana- 135001 and Co-Borrowers/ Mortgageors Mr.

Praveen Kumar S/o Satish Kumar and Mr. Vijay Kumar S/o Satish Kumar both at 1190, Suthran Street, Gomti Mohalla, Jain School, Yamuna Nagar, Haryana- 135001, In Loan Account No. 2291230040000001.

Mr. Bal Kishan S/o Pola Ram, H. No. 443, Chhapper Mansurpur, Near PNB Bank, Saraswati Nagar, Jagadhari, Yamuna Nagar, Haryana- 135001, Also at: M/s Dhiman Services Station and Shuttering Store, Thana Chhapper Road, Near HP Petrol Pump, Yamuna Nagar, Haryana -135001 and Also at: Near B.D.O Office, Chhapper Mansurpur (443), Chhapper, Yamuna Nagar, Haryana- 133103 and Co-Borrowers/Mortgageors Mr. Sunil Kumar S/o Bal Kishan, H. No. 443, Chhapper Mansurpur, Near PNB Bank, Saraswati Nagar, Jagadhari, Yamuna Nagar, Haryana- 135001, In Loan Account No. 2291210080000005.

Mr. Mahavir Singh S/o Pritam Singh, H. No. 585, Ward No. 31, Mahadev Colony, Kaithal, Haryana - 136027, Also at: M/s Micro Computers Network, Shop No. 103, Gali no. 09, Ajay Market, Karnal Road, Kaithal, Haryana - 136027 and Co-Borrowers/Mortgageors Mrs. Shyamo Devi W/o Mahavir Singh, H. No. 585, Ward No. 31, Mahadev Colony, Kaithal, Haryana - 136027, In Loan Account No. 22892100800000025.

Mr. Ashok Kumar S/o Devi Lal, H. No. 117/2, Mohalla Panda Patti, Near Hat Chauk, Village Ramgarh Pandwa, Kaithal, Haryana - 136117 Also at: M/s Arman Trading Company, Narwana Road, Behind Maha Ganga Hotel, Village Chandana, Kaithal, Haryana- 136117 and Co-Borrowers/ Mortgageors Mrs. Kavita W/o Ashok Kumar, H. No. 117/2, Mohalla Panda Patti, Near Hat Chauk, Village Ramgarh Pandwa, Kaithal, Haryana -

share of 9 Kanal 4 Marla comprised as Khasra No. 12/19/2 & 10, Kite-2, situated at Tehsil Jagadhari & District Yamuna Nagar - Haryana, which is bounded as follows: Boundaries: East: Property of Sh. Manveer Singh / House of Sh. Jagdish, West: Property of Sh. Taj Singh / House of Sh. Tejpal, North: Property of Sh. Maher / Vacant Plot, South: Street 25' -6" Wide.

Deepika W/o Gaurav Kaushik both at H. No. 380, Prem Nagar, Munda Mazra, Near Joginder Dipo, Yamuna Nagar, Haryana- 135001, In Loan Account No. 2291210080000004.

All that piece and parcel of residential house constructed on Plot No. 50, admeasuring 158.66 Sq. Yards situated at Durga Garden, Jagadhari, Tehsil Jagadhari, Distt. Yamuna Nagar. Boundaries : East : Gali, West : House of Other, North : Gali 30 Feet Wide, South : House of Raj Kumar

Jatin Kapoor Enterprises, Mr. Gaurav Kapoor S/o Purushottam Das and Mrs. Shashi Bala W/o Purushottam Das all at H. No. 664, Durga Garden, Jagadhari, Yamuna Nagar, Haryana - 135001, In Loan Account No. 2291230040000002.

All that piece & parcel of Land & Building of property situated at Khasra No. 27//9, 12/1, 27//2/2, Mauja Chaneti, Tehsil Jagadhari, Yamuna Nagar, admeasuring 527 Sq yards together with buildings, structures and all improvements thereon. Boundaries : East: Street, West: Property of Rajbir, North: House of other, South: Other's property.

Praveen Kumar S/o Satish Kumar and Mr. Vijay Kumar S/o Satish Kumar both at 1190, Suthran Street, Gomti Mohalla, Jain School, Yamuna Nagar, Haryana- 135001, In Loan Account No. 2291230040000001.

All that piece & parcel of land & building, of Commercial Plots No. 28,29,30,31, area admeasuring 4.4 Marla/ 133.5 Sq. Yards, comprised in Khewat No. 277, Khatauni No. 345, Khasra No. 26/21, situated at Mauja Sabalpur, near G.T. Road, HB No. 358, Sub Tehsil- Saraswati Nagar, Tehsil Jagadhari, District Yamuna Nagar - Haryana. Boundaries: East: 30' / Gali 20' Wide/ Shop No. 33, West: 30' / Gali 25' Wide/Street 60', North: 40' / Property of Vendor/ Street (30'.00") & (10'.00") / Shop No. 31, South: Plots of Shop No's. 32 & 34/ Street 10' & Road.

All that piece and parcel of land and building, of the Property Area/House/Plot area admeasuring 200 Sq. Yards equal to 0K-6.61 M being 6.61/576 shares of land admeasuring area 28K-16M out of Khewat No. 3/3, Rect. No. 149, Killa No. 10 Min (4-4), 11(8-0), 12/1(1-8) Min, 13(0-9), Rect. No. 150, Killa No. 6 Min (1-9), 14 Min(5-6), 15(8-0), situated at Jatan Vali Gamri, Patti Afgan, within te Municipal Limits of MC Kaithal, Tehsil and District Kaithal -Haryana, which is bounded as follows: Boundaries: East: Dharsan Darbar (Cheeka Road), West: Property of Other Owners, North: Drain, South: Street.

All that piece and parcel of land and building, of the Property, area admeasuring 220 Sq. yards (eq. to 0K-7.27M) being 7.27/5368 shares of Land measuring 268K-08M out of Khewat No. 268, Khatoni No. 412 & 413, Kittas-47, vide Jamabandi of Kalayat for the 2015-2016 & Mutation No. 11800, bearing Private Plot No. 131, situated at Kalayat, within the Municipal Limits of M.C. Kalayat, Tehsil Kalayat & District Kaithal -Haryana. Boundaries: East: Street Thorough Fare, West: Plot No. 133, North: Plot No. 132, South: Plot No. 130.

Insolvency not an assumption.

analysis.

मैसर्स पेब्ल ग्लॉसी मेटल्स प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ हेतु

संगत विवरण

क अन्तर्गत प्रदत्त शक्ति
उधारकर्ता राशि का भुगत
सूचित किया जाता है कि
शक्तियों का प्रयोग करते
किया जाता है कि उक्त
साथ उक्त नोटिस में वा
सह-ऋणी/बंधकर्ता ए
बन्धक सम्पत्ति को रीडीम

खातेदार

नीरज जैन (ऋणी) पु
(सह-ऋणी) पत्नी श्री
182, मुत्ताफरीक नई
251201, पता: 2- सी
जी.टी. रोड (रोडवेज ब
खतौली बहार हदुद खत
निहाल अहमद (ऋणी)
(सह-ऋणी) पत्नी श्री
गली नं. 4, मल्हपुरा मु
तहसील सदर, मजफ्फर

वसीम (ऋणी) पुत्र अम
ऋणी) पत्नी श्री वसीम
7 40 फुटा रोड नूर
मुजफ्फर नगर उ0प्र0 2
2539, मोहल्ला किदवाई
नगर के सामने जिला मु
अनुज त्यागी (ऋणी) पु
त्यागी (सह-ऋणी) पत
शाबुद्दीनपुर, बी.एस. ए
प्रदेश- 251001

बकशीष सिंह (ऋणी)
कौर (सह-ऋणी) पत्नी
23, ग्रीन सिटी, पिलाना
प्रदेश, इण्डिया-250001

मो० सादाब (ऋणी)
918, हस्तिनापुर रोड
250401, पता-2: म. न.
मन्दिर के पास, मेरठ
खसरा नं. 2027 मि.
नगर, भैंसा रोड, मवाना
मवाना मेरठ २०२० 25

मो० नवाबुद्दीन, पता
रोड, मवाना कलां प
हस्तिनापुर रोड, पुरान

तथा 6619082	नंबर 43, पंजाबी बाग वेस्ट, दिल्ली-110026, साथ ही: सी-6/2 सेकेंड फ्लोर, लॉरेंस रोड इंडस्ट्रियल एरिया, नई दिल्ली-110035, 2. श्रीमती मोनिका गुप्ता, मकान नंबर 52, रोड नंबर 43, पंजाबी बाग पश्चिम, दिल्ली-110026, 3. श्री चारु गोयल, मकान नंबर 52, रोड नंबर 43, पंजाबी बाग वेस्ट, दिल्ली-110026, 4. शिवम ज्वैलर्स, इसके मालिक बिपिन गोयल के माध्यम से, मकान नंबर 52, रोड नंबर 43, पंजाबी बाग वेस्ट, दिल्ली -110026, साथ ही: सी-6/2 सेकेंड फ्लोर, लॉरेंस इंडस्ट्रियल एरिया, नई दिल्ली -110035	2,75,85,334/-
-------------	--	---------------

निम्नलिखित आरितियों/अचल सम्पत्तियों का विवरण : 1) अनुसूची-ए: संपत्ति 1: प्लॉट नं 11, क्षेत्रफल माप 387 वर्ग गज, खसरा संख्या 217, 118/2 में से गांव मसूदाबाद की राजस्व संपत्ति में स्थित, आबादी मसूदाबाद, नजफगढ़, नई दिल्ली में स्थित, पृष्ठ संख्या 18 से 26, पुस्तक संख्या 1 खंड संख्या 6776 में दस्तावेज संख्या 12335 के रूप में पंजीकृत बिक्री विलेख दिनांक 02.11.2012 में विशेष रूप से वर्णित, सब-रजिस्ट्रार ऑफ एशोरेंस नंबर IX के साथ पंजीकृत, सीमाएं : पूर्व: प्लॉट नंबर 11, पश्चिम: प्लॉट नंबर 09, उत्तर: मुख्य नजफगढ़ रोड, दक्षिण: अन्य संपत्ति। संपत्ति 2: प्लॉट संख्या 8, क्षेत्रफल माप 387 वर्ग गज, खसरा संख्या 217, 118/2 में से आबादी गांव मसूदाबाद के राजस्व सम्पदा में मसूदाबाद, नजफगढ़ नई दिल्ली में स्थित, पृष्ठ संख्या 97 से 105, पुस्तक संख्या 1 खंड संख्या 6833 में दस्तावेज संख्या 13759 के रूप में पंजीकृत बिक्री विलेख में विशेष रूप से वर्णित, 5.12.2012 को सब-रजिस्ट्रार ऑफ एशोरेंस नंबर क के साथ पंजीकृत, सीमाएं : पूर्व: प्लॉट नंबर 9, पश्चिम : प्लॉट नंबर-7, उत्तर: मुख्य नजफगढ़ रोड, दक्षिण: 16 फीट रोड, संपत्ति संख्या 3: प्लॉट संख्या 1, क्षेत्रफल माप 387 वर्ग गज, खसरा संख्या 217, 118/2 में से आबादी गांव मसूदाबाद के राजस्व एस्टेट में, मसूदाबाद, नजफगढ़ नई दिल्ली, विशेष रूप से बिक्री विलेख में वर्णित दस्तावेज संख्या 13759 के रूप में पंजीकृत, अतिरिक्त पुस्तक संख्या 1 खंड संख्या 6833, पृष्ठ संख्या 16 से 124 पर 5.12.2012 को सब-रजिस्ट्रार ऑफ एशोरेंस IX के साथ पंजीकृत, सीमाएं : पूर्व: प्लॉट नंबर 10, पश्चिम : प्लॉट नंबर 09, उत्तर: मुख्य नजफगढ़ रोड, दक्षिण: अन्य संपत्ति। संपत्ति संख्या 4: प्लॉट नं. 10, माप क्षेत्रफल 387 वर्ग गज, खसरा संख्या 217, 118/2 में से आबादी गांव मसूदाबाद के राजस्व सम्पदा में, मसूदाबाद, नजफगढ़ नई दिल्ली, विशेष रूप से बिक्री विलेख में वर्णित. दस्तावेज संख्या 13759 के रूप में अतिरिक्त पुस्तक संख्या 1 वॉल्यूम नंबर 6776, पेज 09 से 17 पर 02.11..2012 को पंजीकृत सब-रजिस्ट्रार ऑफ एशोरेंस क के साथ पंजीकृत, सीमाएं : पूर्व: अन्य संपत्ति, पश्चिम : प्लॉट नंबर 09, उत्तर: मुख्य नजफगढ़ रोड, दक्षिण: अन्य संपत्ति

14.12.2021 तथा 20906260, 21806119 तथा TCFLA035900001 0874840	1. मैसर्स केपी एसोसिएट्स, इसके प्रोपराइटर के माध्यम से, डी-826, गली नंबर 3, अशोक नगर, शाहदरा, दिल्ली-110093, 2. कृष्ण पाल, मकान नंबर डी-826, गली नंबर 3, अशोक नगर, शाहदरा, मंडोली, सबोली, नॉर्थ ईस्ट, दिल्ली-110093, 3. अनीता, मकान नंबर डी-826, स्ट्रीट नंबर 3, अशोकनगर, शाहदरा, मंडोली, सबोली, नॉर्थ ईस्ट, दिल्ली-110093	07.11.2021	रु. 41,59,129/-
--	--	------------	--------------------

विधायक आस्थियों/अंचल सम्पत्तियों का विवरण : अनुसूची-ए: प्लॉट संख्या डी- 826 का समस्त भाग, क्षेत्रफल 100 वर्ग गज, ईशान्य दिशा में, खसरा संख्या 983/606 में से, गांव सबोली, गली संख्या 3, अशोक नगर, शाहदरा, दिल्ली-110093 में स्थित, अधिक विशेष रूप से संपत्ति विलेख दिनांक 08.06.2007 और रेक्टिफिकेशन विलेख दिनांक 03.07.2018 में वर्णित, कृष्ण पाल के पक्ष में निष्पादित। सीमाएं : पूर्व दिशा में चौड़ाई 20 फीट चौड़ा, पश्चिमः गली 15 फीट चौड़ा, उत्तरः नरेंद्र कुमार की संपत्ति, दक्षिणः संपत्ति संख्या डी-827

14.12.2021 तथा 7867385	1. नितिन अग्रवाल, मकान नंबर 128, पहली मंजिल, पॉकेट-ए-8, स्वपन कुंज, कालकाजी एक्सटेंशन, दिल्ली-110019, #9899072220. साथ ही: प्लॉट नंबर 195, ब्लॉक-सी, फेज नंबर - II, नोएडा, उत्तर प्रदेश-201301, 2. नेहा गुप्ता @ नेहा अग्रवाल पत्नी नितिन अग्रवाल, मकान नं. 128, पहली मंजिल, पॉकेट-	07.11.2021	रु. 2,25,12,581
------------------------------	---	------------	--------------------

निम्नलिखित आस्तियों/अचल सम्पत्तियों का विवरण : अनुसूची-ए औद्योगिक बिल्डिंग्स अप प्लॉट नंबर 195, ब्लॉक-सी, फेज नंबर-II एक्सपैंशन, नोएडा गेटवुड नगर, उत्तर प्रदेश-201301 विशेष रूप से अन्तरंग विलेख दिनांक 09.11.2017 में वर्णित। सीमाएं: पूर्व: प्लॉट नंबर सी-188, पश्चिम 18 मीटर चौड़ाई वाली सड़क, उत्तर: प्लॉट नंबर सी-194, दक्षिण: प्लॉट नंबर सी-196

13.12.2021 तथा 5038053	1. अजय गुप्ता, 152, कल्याण विहार, राणाप्रताप बाग के पास, दिल्ली-110009, मोबाइल: +91-9810617161/9810258725 साथ ही: मकान नंबर 7-ए, खसरा नंबर 13/4 और 5, 7/17/2 और 24/2 भूतल, ग्राम समयपुर सिटी, दिल्ली-110042, साथ ही: प्लॉट नंबर 7, स्ट्रीट नंबर 14, रेलवे	13.11.2021	र. 78,02,373.
------------------------------	---	------------	------------------

1. आशिमा गुप्ता, 152, कल्याण विहार, राणाप्रताप बाग के पास, दिल्ली-110009 साथ ही: मकान नंबर 7-ए, खरकपुर, समयपुर, दिल्ली-110042, 2. आशिमा गुप्ता, 152, कल्याण विहार, राणाप्रताप बाग के पास, दिल्ली-110009 साथ ही: मकान नंबर 7-ए, खरकपुर, समयपुर, दिल्ली-110042, 3. मेसर्स प्रोएक्टिव प्लास्ट प्रा. लिमिटेड, इसके निदेशक के माध्यम से, 13/4 और 5, 7/17/2 और 24/2, भूतल, ग्राम समयपुर शहर दिल्ली-110042, 4. मेसर्स प्रोएक्टिव प्लास्ट प्रा. लिमिटेड, इसके निदेशक के माध्यम से, 274, 275, कासना, इकोटेक एक्सपेंशन, ग्रेटर नोएडा, उत्तर प्रदेश-201308 साथ ही: डब्ल्यू-66, ग्राउंड फ्लोर, राइट साइड, ग्रेटर कैलाश-II, दिल्ली-110019 साथ ही: सी-10, पहली मंजिल, फेज-1, अशोक विहार, नई दिल्ली-110052

प्राप्तभूत आस्तियों/अचल सम्पत्तियों का विवरण : अनुसूची - ए: संपत्ति संख्या 138 का हिस्सा, क्षेत्रफल 100 वर्ग गज, (का
भाग), ओल्ड गुप्ता कॉलोनी, दिल्ली में स्थित, अजय गुप्ता के पक्ष में निष्पादित बिक्री विलेख दिनांक 23.07.1993 में अधिक विशिष्टता
प्राप्त। सीमाएं: उत्तर : श्री प्रदीप कुमार की संपत्ति, दक्षिण: सुश्री स्वर्ण लता गोस्वामी की संपत्ति, पूर्व: राम गली, पश्चिम: गली

13-12-2021 तथा 21.12.2021	1. सुश्री आशा दुआ, मकान नंबर 2447 ग्राउंड फ्लोर, हडसन लेन, किंग्सवे कैप, (नॉर्थ वेस्ट) दिल्ली-110009, मोबाइल 9560552447, 9873906325, ई मेल:-	03.11.2021	रु. 44,42,842/-
---------------------------------	--	------------	--------------------

प्रतिभूत आस्तियों/अचल सम्पत्तियों का विवरण : अनुसूची-ए - हडसन लेन, किंग्सवे कैप, दिल्ली में स्थित संपूर्ण बेसमेंट, ग्राउंड फ्लोर, और निरसंपत्ति संख्या 2447 की दूसरी मंजिल, क्षेत्रफल 160 वर्ग गज, विशेष रूप से रेलिंक्विशमेंट विलेख और रेक्टिफिकेशन विलेख क्रमशः दिनांक 08.02.2011 से 27.09.2018 में वर्णित है।

11-12-2021	वृथा 8750073	1. आशीष कुमार मकान नंबर डी-349, सेक्टर 47, नोएडा, उत्तर प्रदेश-	25.06.2021	रु.
------------	--------------	---	------------	-----

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण ने 30 नवम्बर 2021 को मैसर्स पेब्लि र्लॉसी मैटल्स प्राइवेट लिमिटेड की कॉर्पोरेट शिवाला समाधान प्रक्रिया प्रारंभ करने का आदेश दिया है। (श्री सुधांशु गुप्ता को आदेश दिनांक 13.12.2021 के द्वारा श्री आशीष सिंह के स्थान पर नियुक्त किया गया, जिसकी प्रमाणित प्रति 17 दिसम्बर 2021 को प्राप्त हुई)

मैसर्स पेम्बल ग्लॉसी मैटल्स प्राइवेट लिमिटेड के लेनदारों को एतद्वारा नीचे मद 10 में वर्णित पते पर अंतरिम रिजोल्यूशन प्रोफेशनल के पास 31 दिसम्बर 2021 को या उससे पूर्व अपने दावों को प्रमाण सहित जमा करने के लिए सूचित किया जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक पद्धति द्वारा प्रमाण सहित अपने दावों को जमा करेंगे। अन्य सभी लेनदार अपने दावे व्यक्तिगत रूप से या डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से जमा कर सकते हैं।

प्रविष्टि सं. 12 के सामने सूचीबद्ध किसी वर्ग का कोई वित्तीय लेनदार प्रविष्टि सं. 13 के सामने सूचीबद्ध तीन इनसॉल्वेसी प्रोफेशनल में से उस वर्ग (वर्ग विनिर्दिष्ट करें) के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिए अपनी पसन्दप्ररूपगक में उपदर्शित करेगा।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

नोट : माननीय एनसीएलटी दिल्ली ने अपने आदेश दिनांक 13 दिसम्बर 2021 के माध्यम से अंतरिम रिजोल्यूशन प्रोफेशनल का नाम श्री आशीष सिंह से श्री सुधांशु गुप्ता के रूप में सुधार किया है और श्री आशीष सिंह (पूर्ववर्ती अंतरिम रिजोल्यूशन प्रोफेशनल) द्वारा दी गई सार्वजनिक घोषणा को निरस्त करने के निर्देश दिये हैं और आगे की कार्यवाही श्री सुधांशु गुप्ता द्वारा की जाएगी। सभी लेनदार जिन्होंने श्री आशीष सिंह के पास अपने दावे जमा किये हैं उनसे अनुरोध किया जाता है कि वे अब श्री सुधांशु गुप्ता के पास पुनः अपने दावे जमा करें।

दिनांक : 18 दिसम्बर 2021

स्थान : दिल्ली

हस्ता/-
सुधांशु गुप्त

अंतरिम रिजोल्यूशन प्रोफेशनल

पंजीकरण सं. : IBB/PA-002/IP-N00216/2017-18/10668